

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.96 of 2017 (SZ)

Applicant(s)

A.Muthusamy
Chithaneri Village
Akkarapalayam Post
Veerapandi Via
Salem Taluk 636 308

Respondent(s)

Vs. The District Collector
Salem District, Salem
and others

Legal Practitioners for Applicant(s)

M/s. R. Jayaprakash
K. Vanangamudi
R.S. Maitreya

Legal Practitioners for Respondents

Mr.M.K.Subramanian
& P.Velmani for R3
Mrs.Yasmeen Ali for R2 & R4
Mr. E.Manoharan for R1, R5

Note of the Registry	Orders of the Registrar
Order No. 2	<p>Date: 11.07.17</p> <p>Applicant counsel present. R2, R4 counsel present. R7 notice returned. R6, R8 to R10 notice served. R6, R8 to R10 called absent. R1, R3, R5 counsel also present (late). R2, R4 reply filed. Private Notice to R7 by RPAD to correct address. For appearance of R1, R3 and R5 and reply call on 01.08.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>